

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA 1479/96

C.A.

(UNLISTED)

1997. N.A. 43/1997.

(UNLISTED)

Date of Order:

04-02-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.C. Mukherjee, Administrative Member.

DEEPI KUMAR SINHA SARKAR

UNION OF INDIA & ORS.

For the petitioner:

For the respondents: Mr. S. Kanjilal, counsel, with Mr. S.R. Patra, counsel.

NDAs.

O R D E R

This N.A. has been filed as an unlisted matter to-day.

The instant application has been filed for an interim order as prayed for in the O.A. 1497 of 1996. It appears that in this O.A. an interim order was made on 16.12.96 directing that the impugned order dt. 2.2.96 shall remain stayed till the next date fixed for hearing regarding admission that is till 30.12.96. On 30th December, 1996, however, the interim order was extended on the ground that the petitioner did not serve upon the respondents. Id. counsel for the petitioner now states that service was duly effected and on perusal of the postal acknowledgement, we find that service was duly effected in terms of the Order made on 16.12.96.

In the circumstances, we consider it appropriate to pass an interim order in the same way as it was passed on 16.12.96. Accordingly, we direct that the impugned order dt. 2.2.96 at page 43 to the O.A. shall remain stayed till the next date of hearing on 29.4.97. N.A. is accordingly disposed of.

Order passed this day shall be communicated immediately by the petitioner to all the respondents. Plain Copy.

(M.C. Mukherjee)
Member(A)

(A.K. Chatterjee)
Vice-Chairman.